

Title Introduction of Asiatic Society of Mumbai Bill, 2005.

ASIATIC SOCIETY OF MUMBAI BILL

SHRI C.K. CHANDRAPPAN (TRICHUR): I beg to move for leave to introduce a Bill to declare the institution known as the Asiatic Society of Mumbai having at present its registered office in Mumbai to be an institution of national importance and to provide for certain matters connected therewith.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to declare the institution known as the Asiatic Society of Mumbai having at present its registered office in Mumbai to be an institution of national importance and to provide for certain matters connected therewith. "

The motion was adopted.

SHRI C.K. CHANDRAPPAN (TRICHUR): I introduce the Bill.

MR. DEPUTY-SPEAKER: Now, Item No. 27.

Shri A Krishnaswamy – not present.

Now Shri Santosh Gangwar to present the Eighteenth Report of Business Advisory Committee.